

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 02

Customs Appeal No. 11186 of 2015

(Arising out of OIO-BHR-EXCUS-000-COM-028-14-15 Dated- 31/03/2015 passed by Commissioner of Central Excise, Customs and Service Tax-Bharuch)

Puneet Rungta

518, Jeevandeep Building,
Opp J K Tower, Ring Road,
Surat, Gujarat

.....Appellant

VERSUS

C.C.E-Bharuch

Vadodara-II,GST Bhavan,Subhanpura,Vadodara
Vadodara, Gujarat-390023

.....Respondent

APPEARANCE:

Shri. S. Suriyanarayanan, Advocate for the Appellant
Ms. Sunita Menon, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING:10.02.2025
DATE OF DECISION:10.02.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11184 of 2015.

(SOMESH ARORA)
MEMBER (JUDICIAL)